

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1404
TO BE ANSWERED ON THE 20TH SEPTEMBER, 2020

EXTENSION OF PM-KISAN SCHEME

1404. SHRI D.M. KATHIR ANAND:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has taken any steps to ensure benefits of PM Kisan Samman Nidhi (PM-KISAN) Scheme to tenant farmers and women farmers without any land holdings;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): Under the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Yojana, all land-holding farmer-families, including women, are eligible to derive the benefits of the Scheme, subject to certain exclusion criteria relating to higher income category. Since land holding is the basic criterion for eligibility under the Scheme, the tenant farmers are not eligible for the benefits under the Scheme.
